

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

O.A.172/2013

Date of decision : August 9, 2018.

**Coram: Hon'ble Dr.Bhagwan Sahai, Member (A)
Hon'ble Smt.Ravinder Kaur, Member (J).**

Shri J.P. Shoke,
Age : 56 years,
Working as : Sr. Section
Engineer (Works),
Central Railway, Chalisgaon,
Residing at:
Railway Bungalow No.F-188,
Near Subhash Chowk, Murbad Road,
Kalyan (West), Dist.Thane
M.S. 421301. .. Applicant.

(None present).

Versus

1. Union of India, through
The Secretary/Chairman,
Ministry of Railway,
Railway Board,
Rail Bhavan,
New Delhi - 110 001.
2. The General Manager,
Central Railway, CSTM,
Mumbai - 400 001.
3. Mr.S.K. Jain, the then
Additional Divisional
Railway Manager,
Office of the DRM,
Ground Floor, through
the DRM, Mumbai for
service upon Respondent No.2,
Mumbai - 400 001.
4. Mr.P.S. Gupta,
The Ex-Additional Divisional
Railway Manager,
Office of DRM, Ground Floor,
Through the DRM, Mumbai for
service upon Respondent No.3,

Mumbai - 400 001.

5. Shri Vedprakash,
The then Sr.Div. Eng. (North-East), Central Railway,
CSTM, Mumbai - 400 001 and
now ADRM, Central Railway,
CSTM, DRM Office,
Mumbai - 400 001.
6. Shri Shiv Kumar,
The then Asst. Engineer,
Central Railway, Kalyan,
And now Dy. Chief Engineer
(Land) Head Quarter,
CSTM, G.M. Office, Mumbai,
Mumbai - 400 001. .. Respondents.

(By Advocate Shri V.S. Masurkar).

Order (Oral)
Per : Dr.Bhagwan Sahai, Member (A) .

None is present on behalf of the applicant. The applicant has not been appearing in the proceeding in the past since 08.11.2016.

2. From this, it is clear that the applicant is not interested to proceed with the case. Hence the O.A. is dismissed in default.

(Smt.Ravinder Kaur)
Member (J).

(Dr.Bhagwan Sahai)
Member (A) .

H.